



**Government of Jammu and Kashmir
General Administration Department**

(Services) Civil Secretariat,
Srinagar.

**Notification
Srinagar the 9th September, 2023**

S.O.463-In exercise of powers conferred by Clause (2) of the Article 316 of the Constitution of India read with Section 93 of the Jammu and Kashmir Re-organization Act 2019 and S.O. 3937 (E) dated 31st October, 2019, read with Order issued in terms of sub-clause (i) of clause (c) of the Proclamation issued by the President dated 31st October, 2019, the Lieutenant Governor of Union Territory of Jammu and Kashmir is pleased to accept the resignation of Mr. Sanjeev Gupta, Member, Public Service Commission for the Union territory of Jammu and Kashmir, w.e.f 05.09.2023.

(Sanjeev Verma) IAS

Commissioner/Secretary to the Government

No: GAD-SERV0IAS/62/2022

Dated:09.09.2023

Copy to the:

1. All Financial Commissioners (Additional Chief Secretaries).
2. Director General of Police, J&K.
3. Director General, J&K Institute of Management, Public Administration and Rural Development.
4. All Principal Secretaries to Government.
5. Principal Secretary to the Lieutenant Governor.
6. All Commissioner/Secretaries to the Government.
7. Joint Secretary (Jammu, Kashmir and Ladakh), Ministry of Home Affairs, Government of India.
8. Divisional Commissioner, Kashmir/Jammu.
9. Concerned.
10. Chairperson, J&K Special Tribunal.
11. Secretary, J&K Public Service Commission.
12. Director, Archives, Archaeology and Museums, J&K.
13. All Heads of the Department/ Managing Directors.

14. All Deputy Commissioners.
15. Director Information, J&K.
16. Director, Estates, Kashmir/Jammu.
17. Secretary, J&K Services Selection Board.
18. General Manager, Government Press, Jammu/Srinagar.
19. Private Secretary to Advisor (B) to Lieutenant Governor.
20. Private Secretary to the Chief Secretary.
21. Private Secretary to Commissioner/Secretary to the Government, General Administration Department.
22. Incharge Website, GAD.
23. Government Order file.